

In light of order dated 02.01.21 , Daily report as regards online Certified copy of requisitions (as on 01.11.21) :-

1. Total nos. of transactions	:-	1547
(Online requisition for certified copy of orders and judgment)		
2. Total nos. of compliance	:-	1515
3. Total nos. of requests pending	:-	32

Reasons for non- compliance of the requests:-

(i) Files not received from the concerned sections	:-	26
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1. MA – 468/2018
2. LPA – 558/2019
3. LPA- 620/2018
4. WPC – 3073/2021
5. CR. REV. – 374/2013
6. ABA – 5059/2021
7. ABA – 3463/2020
8. CRMP – 1383/2009
9. MA – 263/2020 (BEING ISSUED)
10. ABA-1765/2021
11. ABA – 5827/2021
12. CRMP-1699/2013 (BEING ISSUED)
13. WPC – 7055/2019
14. WPC-2570/2021
15. WPC-948/2013 (BEING ISSUED)
16. WPC-2086/2017
17. WPC – 3625/2020
18. WPC – 4590/2012 (BEING ISSUED)
19. WP CR. – 62/2021 (BEING ISSUED)
20. SA – 167/2017
21. CRMP – 2338/2021
22. WPC – 2145/2021 (BEING ISSUED)
23. LPA – 403/2016
24. WPC – 2345/2017
25. WPC – 6879/2017
26. WPC – 1872/2015

(ii). No. of Requisitions in which reason for non-compliance

has been mentioned below

:-

06

A)- TR2087130821024613 – WPC – 4254/2015:- uploaded Order date 17.01.17 does not tally with the original order sheet.

B)- TR22446270821063007- CRMP – 3781/2018 :- uploaded order does not tally with the original order. (ie. Quashing order date 18.09.18 typed as 18.09.8)

C)- TR2341030921100239 - CRMP – 3781/2018 :- uploaded order does not tally with the original order. (ie. Quashing order date 18.09.18 typed as 18.09.8)

D)- TR2322010921035600- WPC – 1100/2016 :- Uploaded order contain extra order pages that does not tally with required order.

E)- tr2317010921031603- wpc – 1135/2016:- uploaded order does not tally with the required order ie. 27.09.16.

F)- TR- 2391050921024324- MA- 322/2014:- uploaded order does not tally with the original order ie. 05.07.2021. (S.L. NO. of respondent.)

Regina L. W. D. S.
11/11/21